

(c) No specific programmes for development of "Indian Nepalis/Gorkha communities" are undertaken. However, in the States of Sikkim and West Bengal where they have been identified as SCs, benefits are extended to them alongwith others (SCs) under both the State Government and Central Government schemes meant for SCs. This, inter-alia, includes schemes for scholarships for education besides those included under the Special Component Plan for Scheduled Castes.

Crime against foreign tourists

2036.DR. GYAN PRAKASH PILANIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the incidents of harassment, molestation, rape and murder etc. of foreign tourists in various parts of the country, reported during the last five years and till date;
- (b) the details of such incidents and their disposal; and
- (c) the steps taken to strengthen security scenario of foreign tourists?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) The Ministry of Tourism has intimated that it does not compile data of incidents of crimes against tourists, including foreign tourists. NCRB also does not maintain such data.

(c) "Police" and "Public Order" are State subjects under the Seventh Schedule to the Constitution of India. However, in order to ensure safety and security of the tourists, the Ministry of Tourism has advised all the State Governments / Union Territory Administrations to deploy Tourist Police. The Ministry of Tourism has also circulated guidelines to the State Governments/Union Territory Administrations for formation of Tourist Security Organization(s) comprising Ex-Servicemen, for the safety and security of tourists.

Crimes/atrocities against women and senior citizens

2037.SHRI RAMDAS AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of crime/atrocities against women and senior citizens are on rise in the country;
- (b) if so, total number of cases relating to crime against women, senior citizens registered during the last three years, Statewise, crime-wise, dowry death cases, burning cases, domestic torture and cruelty cases, separately, year-wise;
- (c) whether Government proposes to set up a nation-wide surveillance system to ensure reporting, registering, proper investigation of cases relating to crime against women and senior